SHRI JAI SINGH : SHRI HARDAYAL DEVGUN : SHRI YAJNA DATT SHARMA :

Will the PRIME MINISTER be pleased to state :

(a) whether she has received any complaint from the Government of Gujarat against the activities of Shri Mchd. Yunus Saleem, Deputy Minister of Law, who during his visit to Ahmedabad asked the riots victims not to leave the refugee camps and not to return to their homes;

(b) if so, Government's reaction thereto; and

(c) the action taken against the Deputy Minister of Law for such communal actions?

THE PRIME MINISTER. MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLAN-NING (SHRIMATI INDIRA GANDHI): (a) The Prime Minister received two communications from the Chief Minister of Gujarat on the visit of Shri Mohd. Yunus Saleem, the Union Deputy Minister of Law. Shri Saleem also sent a report to Prime Minister regarding his visit and his assessment of the situation. The House will appreciate that it is not possible to give details regarding communications exchanged between the Prime Minister on the one hand and the members of her Council of Ministers or of the State Government on the other.

(b) and (c). Does not arise.

Chinese Protest on P.M.'s Meeting with Dalai Lama

471. SHRI J. AHMED : SHRI SITARAM KESRI : SHRI S. KUNDU : SHRI S. M. KRISHNA : SHRI J. K. CHOUDHURY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Chinese Charge d' Affairs in New Delhi has strongly protested to Government over the recent meeting of Dalai Lama with Prime Minister; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) On the 16th October, 1969 the Chinese Charge d' Affairs verbally "protested" to the Ministry of External Affairs against the meeting of His Holiness the Dalai Lama with the Foreign Minister of India (not Prime Minister).

(b) The reply of the Government of India was that appropriate courtesies due to His Holiness the Dalai Lama, including calls on leaders were, as usual extended to him. The Chinese charge d'Affairs "protests" were categorically rejected.

Shortage of Engineers in Defence Services

472. SHRI J. AHMED : SHRI BAIDHAR BEHERA : SHRI MOHAN SWARUP :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that there is shortage of engineers in Defence Services ;

(b) whether any efforts were made by the Defence Department to attract the Engineers offering better service condition; and

(c) if not, the reasons therefor ?

THE MINISTER OF DEFENCE AND MINISTER OF STEFL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) There is a shortage of engineers in Army and Navy but there is no shortage in Air Force.

(b) and (c). Army efforts were made to attract engineers by offering them the following better service conditions as against other categories :--

- (1) Engineering Graduates were granted Short Service Commission, on probation, in the rank of 2/Lt., from the date of commencement of the course, or the date of reporting at the I.M.A., whichever was later.
- (2) They were granted two years antedate for purposes of seniority, promotion and increments of pay.
- (3) Additional ante-date was also granted to officers drawn under the Compulsory Service Liability

Scheme in recognition of their service in Civil Departments.

- (4) Provisional Short Service Commissions were granted to suitable Engineering students of final year and pre-final year degree courses under the University Entry Scheme. This Scheme was, however, suspended in 1968 due to better response of Engineers.
- (5) The number of vacancies for permanent commissions to graduate engineers was increased from 90 to 200 per annum with effect from July 1969.
- (6) Short Service Commission (Technical) was introduced for Engineering Graduates from October 1969, with 350 vacancies annually.
- (7) Permanent Commissioned Officers without engineering degree in the Technical Corps, and those to be given Permanent Commissions, hereafter in the same Corps will be trained on long engineering courses.

ΝΑνγ

The deficiencies are being met by attracting persons through National Defence Academy, Direct Entry any University Entry Schemes.

Map of India Published in Sainik Samachar

473. SHRI J. AHMED : SHRI S. KUNDU : SHRI S. M. KRISHNA : SHRI SAMAR GUHA : SHRI CHENGALRAYA NAIDU : SHRI BAL RAJ MADHOK : SHRI MATI SUSHILA ROHATGI : SHRI N. R. LASKAR : SHRI N. R. LASKAR : SHRI N. BARUA : SHRI RAM KISHAN GUPTA : SHRI C. C DESAI : SHRI DEVEN SEN :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that an Indian map has been published in the Sainik Samachar, a weekly issued by the Ministry, in its Independence Day Issue; (b) whether it is also a fact that Kushmir has been shown outside the borders of Indian territory; and

(c) if so, the reasons for publishing this Map in the Independence Day Number of this weekly?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) to (c). The sketch which appeared on cover page of the Independence Day Number of the Sainik Samachar was not intended to be a map of India, either geographical or political, but was merely an artists design adopted for the cover page.

Al Fatah Office in India

474. SHRI J. M. BISWAS : SHRI VASUDEVAN NAIR : SHRI ISHAQ SAMBHALI : SHRI YOGENDRA SHARMA : SHRI RAMAVATAR SHASTRI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a Al Fatah delegation which visited Delhi in September, 1969 sought Government's permission to open its office in India; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). The Delegation referred to the question of opening an office in India, when it called on the Minister of External Affairs. No formal request has, however, been received so far. If a request is made, the matter will be examined in accordance with the policy of the Government of India.

India's Participation in Rabat Conference

475. SHRI J. M. BISWAS : SHRI VASUDEVAN NAIR : SHRI H. N. MUKERJEE : SHRI ISHAQ SAMBHALI : SHRI RAMAVATAR SHASTRI: SHRI S. M. BANERJEE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the consideration that weighed with